

207. 272.

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: EAST DISTRICT
KARAKADOOMA COURTS, DELHI

O R D E R

The following posting/transfer is hereby made with immediate effect, as under :-

Sl. No.	Name & Employee Code of the Official	From	To
1.	Sh. Neeraj Goel, Sr. P.A. EC. No. 3066	Sr. P.A in the Office Pool, East District, Karakadooma Courts, Delhi.	Sr. P.A in the Mediation Centre, East District, Karakadooma Courts, Delhi.
2.	Sh. Varun, P.A EC. No. 79522530	P.A in the Mediation Centre, East District, Karakadooma Courts, Delhi.	P.A in the Court of Sh. Jendra Pratap Singh, Chief Metropolitan Magistrate, East District, Karakadooma Courts, Delhi.
3.	Ms. Shalu Goel, P.A	P.A in the Office Pool, East District, Karakadooma Courts, Delhi.	P.A in the Court of Ms. Pooja Yadav, Metropolitan Magistrate (NI Act), East District, Karakadooma Courts, Delhi.
4.	Ms. Medha Mishra, P.A EC. No. 79030495	P.A in the Court of Sh. Jendra Pratap Singh, Chief Metropolitan Magistrate, East District, Karakadooma Courts, Delhi.	P.A in the Board of Sh. Prayank Nayak, Principal Magistrate JJB-VI, Shahdara, Delhi.
5.	Sh. Rajeev Kumar P.A, EC. No. 11371590	P.A in the Board of Sh. Prayank Nayak, Principal Magistrate, JJB-VI, Shahdara, Delhi.	Sr. P.A in the Court of Sh. Jendra Pratap Singh, Chief Metropolitan Magistrate, East District, Karakadooma Courts, Delhi.
6.	Sh. Inder Pratap Singh, JJA, EC. No. 37268854	JJA/Assistant Ahmed posted in the Court of Sh. Sarvir Singh Lamba Additional Sessions Judge (SC-POCSO), East District, Karakadooma Courts, Delhi.	JJA/Assistant Ahmed posted in the Court of Ms. Shazadi Halima Sadiya, Metropolitan Magistrate (Mahila Court), East District, Karakadooma Courts, Delhi.
7.	Sh. Sanjeev, Barua, JJA, EC. No. 61145777	JJA/Assistant Ahmed posted in the Court of Ms. Shazadi Halima Sadiya, Metropolitan Magistrate (Mahila Court), East District, Karakadooma Courts, Delhi.	JJA/Assistant Ahmed posted in the Court of Sh. Sarvir Singh Lamba, Additional Sessions Judge (SC-POCSO, East District, Karakadooma Courts, Delhi.

- Note:-
1. Sh. Umesh Chand Sharma, Sr. J.A., E.C.: 03801255 is hereby relieved from duties as Branch Incharge, Copying Agency, East District and Ms. Poonam Sharma, Sr. J.A. posted in Copying Agency, shall act as Branch Incharge, Copying Agency, with immediate effect.
 2. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the official is liable for suitable disciplinary action.

Ramesh Kumar
(Ramesh Kumar -1)
Principal District & Sessions Judge: East District
Karakadooma Courts, Delhi. 5/1/23

No. 81-92 /Admn.(East)/KDK/Delhi Dated: 5/1/2023

- Copy forwarded for information and necessary action to:
1. The District and Sessions Judge(HO), Tis Hazari Courts, Delhi.
 2. The DDO, East District, Karakadooma Courts, Delhi.
 3. The Officer concerned.
 4. The Administrative Officer (Judicial)/In-charge, Admn. I, II, & III, Tis Hazari Courts, Delhi.
 5. The Dealing Assistant, Layers System, Tis Hazari Courts, Delhi.
 6. The Dealing Assistant, CR, Admn.I, Tis Hazari Courts, Delhi.
 7. The Officials concerned.
 8. The Dealing Assistant, Leave Section, Karakadooma Courts, Delhi.
 9. Ld. Web-Site Committee, Karakadooma/Tis Hazari Courts, Delhi.
 10. For uploading on LAYERS.
 11. PS to Ld. District & Sessions Judge, East District, Karakadooma Courts, Delhi.
 12. The concerned file.

Ramesh Kumar
Principal District & Sessions Judge: East District
Karakadooma Courts, Delhi. 5/1/23



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